

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/8345/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
Special Judge, CBI, Assam,
Addl. Court No. 3, Guwahati.

Dated Guwahati the ¹⁶ 28 September, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/513/E dtd. 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.10.2023, alongwith station leave permission, from the morning of 01.10.2023, till the evening of 03.10.2023**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, and in his absence, the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/8346-8348/A, dated , 28-09-23

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.
- ✓3. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)